

of India and were collecting weapons and explosive material to target public places including religious sites etc., in various parts of the country. NIA has so far arrested seven persons in this case and no accused has been released. These arrests have been made by the NIA on the basis of credible evidence collected after investigation.

Google's request to allow its street view plan of Indian terrain on web

319. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Google has requested Government to allow its "Street View" plan of Indian Terrain on Web;

(b) if so, the details thereof; and

(c) the decision of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b): Yes Sir. Google has submitted a proposal on 'Street View' and has requested the Government's permission.

(c) The Government has not agreed to the proposal of Google till date.

Cancellation of FCRA licence of NGOs

320. SHRI D. RAJA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has cancelled the FCRA licence of some NGOs including activist Teesta Setalvad's NGO Sabrang Trust;

(b) if so, the details thereof and the reasons therefor;

(c) whether it is a fact that the United Nations human rights experts have urged India to repeal the Foreign Contribution Regulation Act (FCRA), as the law was increasingly obstructing civil society's access to foreign funding; and

(d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Yes Sir, Government has cancelled the registration under Foreign Contribution Regulation Act, 2010 (FCRA) of NGOs including Teesta Setalvad's NGO Sabrang Trust for violation of provisions of FCRA, 2011. Details of cancelled FCRA registration of NGOs is as under:-